

THE HIGH COURT OF KERALA

D11- 20236/2015

Kochi - 682031

Dated - 13/08/2015

NOTIFICATION

Sub:- Subordinate Civil Courts - Onam Vacation 2015 -  
Nomination of Vacation Judges - Notification -  
Regarding.

In exercise of the powers conferred by Section 19 (2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District and Sessions Judges /Additional District and Sessions Judges to exercise the powers conferred by the said section, during the Onam Vacation from Monday the 24 th August 2015 to Sunday the 30 th August 2015 (both days inclusive).

SUBORDINATE CIVIL COURTS - ONAM VACATION -

24-08-2015 TO 30-08-2015 - VACATION JUDGES -

NOMINATIONS

<i>Sl. No.</i>	<i>District</i>	<i>Name of Judge</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Sri. P.V. Balakrishnan, Additional District and Sessions Judge - VII. Thiruvananthapuram	24/08/2015 to 30/08/2015
2	Kollam	Smt. Sreekala Suresh, II Additional District & Sessions Judge, Kollam.	24/08/2015 to 30/08/2015

3	Pathanamthitta	Smt. Sherly Deth P, Additional District & Sessions Judge - III Pathanamthitta.	24/08/2015
		Sri. Manoj M. Additional District & Sessions Judge - IV, Pathanamthitta.	25/08/2015 to 30/08/2015
4	Thodupuzha	Sri. P.Madhavan, 1 <sup>st</sup> Additional District Judge/MACT, Thodupuzha	24/08/2015 to 26/08/2015
		Sri. K.George Oommen, District Judge, Thodupuzha	27/08/2015 to 30/08/2015
5	Kottayam	Smt. V.S.Bindhukumari, Additional District Judge-V, Kottayam	24/08/2015 to 30/08/2015
6	Alappuzha	Sri. Haripal. K. Additional District & Sessions Judge - I Alappuzha	24/08/2015 to 30/08/2015
7	Ernakulam	Sri. Jayakumar John S, Additional District Judge - VIII, Ernakulam	24/08/2015 to 30/08/2015
8	Thrissur	Sri. Nixon M. Joseph, Additional District Judge - III Thrissur.	24/08/2015 and 25/08/2015
		Sri. Vinayaka Rao R, Additional District Judge - IV Thrissur	26/08/2015 to 30/08/2015
9	Palakkad	Smt. M.B. Snehalatha, Additional District & Sessions Judge - III, Palakkad	24/08/2015 to 30/08/2015
10	Manjeri	Sri. Sasikumar. P.S. Additional District and Sessions Judge - I, Manjeri.	24/08/2015 to 30/08/2015

11	Kozhikode	Dr. Kauser Edappagath, II Additional District & Sessions Judge/ Forest Tribunal, Kozhikode.	24/08/2015 to 30/08/2015
12	Kalpetta	Sri. S.H. Panchapakesan, Additional District Judge - I, Kaipetta.	24/08/2015 to 30/08/2015
13	Thalassery	Smt. M.V. Rajakumara, Additional District Judge - iii. Thalassery.	24/08/2015 to 30/08/2015
14	Kasaragod	Sri. T.S.P. Moosath, District Judge, Kasaragod.	24/08/2015 to 30/08/2015

( By Order )



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Chief Secretary to Government, Government Secretariat  
Thiruvananthapuram. ( with C/L)  
The Additional Chief Secretary to Government. Home ( C )  
Department, Thiruvananthapuram ( with C/L).  
The Law Secretary Law Department, Government Secretariat  
Thiruvananthapuram.  
The Accountant General (Kerala), Thiruvananthapuram ( with C/L)  
The Office of Accountant General (Kerala) at Kottayam, Ernakulam,  
Thrissur, Kozhikode.  
The Advocate General, Kerala, Ernakulam.  
The Director General of Prosecutions, Ernakulam.  
The Director of Public Relations, Thiruvananthapuram.  
The Superintendent of Government Presses, Thiruvananthapuram.  
( for publication in the next issue of Kerala Gazette)  
The Administrator , Union Territory of Lakshadweep, Kavaratti.  
All District Judges and Motor Accidents Claims Tribunals and  
The Additional Motor Accidents Claims Tribunals.  
All Family Courts.

The District Judge, Kavaratti.  
The State Transport Appellate Tribunal, Ernakulam.  
The Special Judge ( SPE/CBI) I, II & III, Ernakulam.  
The Special Judge ( SPE/CBI), Thiruvananthapuram.  
The Special Judge for Idamalayar Investigations, Ernakulam.  
The Special Judge (NDPS Cases), Thodupuzha and Vadakara  
The Special Additional Sessions Court ( Abkari Cases),  
Kottarakkara.  
The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.  
The Forest Tribunal, Kozhikode.  
The Special Additional Sessions Judge ( Marad Cases), Kozhikode.  
The Additional District and Sessions Court for the trial of cases  
relating to Atrocities and Sexual Violence against Women  
and Children, Ernakulam.  
The Special Court for trial of offences under SC/ST (POA) Act cases  
Kottarakkara, Manjeri & Mananthavadi.  
All Chief Judicial Magistrates.  
The Additional Chief Judicial Magistrates, Thiruvananthapuram,  
Ernakulam, Thrissur & Thalassery.  
The Additional Chief Judicial Magistrate ( Economic Offences),  
Ernakulam.  
The Director of the Kerala Judicial Academy, High Court.  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Wing, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court.  
The P.A to the Chief Justice, High Court.  
The Confidential Assistants to the Registrars, High Court.  
B, C, E & I Sections, High Court.  
The Notice Board, High Court ( 3 copies)  
The Administrative Records Section, High Court ( 2 copies)  
The File/ The Stock File.

**Copy Submitted to :**

**The Honourable Judges.**